ASSAM ACT XV OF 1955 THE ASSAM APPROPRIATION (No.III) ACT, 1955 (Passed by the Assembly) (Received the assent of the Governor of Assam on the 16th July 1955) [Published in the Assam Gazette, dated the 20th July 1955] An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1956 Be it enacted by the Assam Legislative Assembly as follows: Short title. 1. This Act may be called the Assam Appropriation (No.III) Act, 1955. 2. From and out of the Consolidated Fund of the Rs.89,19,863 State of Assam there may be paid and applied sums out of the not exceeding those specified in column (3) of the Consolidated Column (3) of the Fund of the Schedule amounting in the aggregate to the sum of State of eighty-nine lakhs, nineteen thousand, eight hundred and sixty-three rupees towards defraying the several the year 1955-56. charges which will come in course of payment during the year ending on the thirty-first day of March 1956, in respect of the services specified in column (2) of the Schedule. Appropria-3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1956. [Price: 1 a. or 1 d.]

## SCHEDULE

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(1)	(3)				
	Sums not exceeding				
Gran No.		Voted by the Assembly	Charged on the Con- solidated Fund	Total	
	TERM WAT WAR LINE LAND	Rs.	Rs.	Rs.	
3	Charges on account of Excise	21,660		21,660	
5	Charges on account of Forests.	20,757	•••	20,757	
7	Charges on account of Motor	73,000		73,000	
7.0	Vehicles Taxation Act.			10,000	
10	Charges on account of General Administration.	2,82,080	***	2,82,080	
11	Charges on account of	56,770	as establica	56,770	
	Administration of Justice.			00,0	
12 13	Charges on account of Jails	36,906	***	36,906	
15	Charges on account of Police Charges on account of Scien-	19,700 1,888	•••	19,700	
	tific Departments.	1,000	•••	1,888	
16	Charges on account of Edu-	5,29,239	Es increa	5,29,239	
17	cation.	1 (4 960	a avrollo		
1,	Charges on account of Medical.	1,64,369	•••	1,64,369	
18	Charges on account of Public Health.	3,76,506	A string .	3,76,506	
19	Charges on account of Agri- culture.	1,14,444	(17,0%) 2	1,14,444	
20	Charges on account of Veterinary.	9,41,270	• • •	9,41,270	
21	Charges on account of Co-				
511	operation—	to uno has	Emon's 12		
00	I.—Co-operative Societies	46,000	1372. LO 61	46,000	
23	II.—Rural Development Charges on account of In-	8,56,475	gama.eore	8,56,475	
20	dustries—				
Dů.	I.—Sericulture and Weaving	15,500	8 8	15,500	
24	II.—Cottage Industries	2,18,480		2,18,480	
26	Charges on account of	2,63,505		2,63,505	
COC	Miscellaneous Depart-	en étal no 8	man dad y	5111	
27	Charges on account of Civil	4,90,641	1 10 505665	4,90,641	
	Works (excluding Tools		105.000.	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
	and Plant and Establish-				
29	ment charges). Charges on account of Elec-	3,36,550	8 2 8	2 26 880	
300	tricity Schemes.	0,00,000		3,36,550	
31	Charges on account of Fa-	2,25,000		2,25,000	
33	mine Relief.	672 000	2000 0000		
40	Charges on account of Sta- tionery and Printing.	6,75,828		6,75,828	
	The state of the s				

(1)	(2)	Sums not exceeding		
Grant No.	(Services and purposes)  Major Heads	Voted by the Assembly	Charged on the Consoli- dated Fund	Total
35	Charges on account of Donation for Charitable purposes, etc.	Rs. 2,20,731	Rs.	Rs. 2,20,731
36	Charges on account of Contribution.	4,13,153	***	4,13,153
44	Charges on account of Pre-	1,05,188	•••	1,05,188
48	partition payments. Charges on account of Capital Outlay on Industrial	2,07,113	***	2,07,113
49	Development. Charges on account of Capital account of Civil Works	10,000	655	10,000
	outside the Revenue Accounts.			
50	Charges on account of Capital Outlay on Electricity Schemes.	17,34,110		17,34,110
53	Charges on account of Loans and Advance.	4,63,000	•••	4,63,000
	Grand Total	89,19,863	d contract (Statement Proceed Communic p	89,19,863